

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-47/2020)

Abhinandan Patel Applicant.

Vs

State of Goa and anr. Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 5th October, 2020.

PC.

The learned Additional Public Prosecutor seeks time to file reply. Post the matter on 12.10.2020.

DAMA SESHADRI NAIDU, J.

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